

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2016**  
TO BE ANSWERED ON 29.12.2017

**Projects on Forest Land.**

2016. SHRI PANKAJ CHAUDHARY  
SHRI CHHEDI PASWAN.

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) the details of number of projects on forest land for which proposals have been received by the Government for clearance in the country during the years 2014-15, 2015-16 and 2016-17, State-wise along with the number of projects cleared;
- (b) whether the time and cost of project increase due to the delay in clearance of projects related to forest land, if so, the details thereof;
- (c) whether the Government proposes to frame any policy for timely clearance of forest land for forest land projects; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) The requisite detail is annexed as annexure A
- (b) ,(c) & (d) A defined time frame has been provided in forest conservation (amendment) Rules for processing of proposals pertaining to diversion of forest land for non-forestry purpose according to the area involved. (Copy of time line is annexed at “B”).

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**Details of proposals received and Stage-I & II approvals accorded for diversion of forest land under FC Act, 1980 in last three financial year (2014-15, 2015-16, 2016-17) as on 30.11.2017**

S. No.	State	2014-2015			2015-2016			2016-2017			Grand Total		
		Received Proposals	Status of Forest Clearance		Received Proposals	Status of Forest Clearance		Received Proposals	Status of Forest Clearance		Received Proposals	Status of Forest Clearance	
			Stage-I	Stage-II		Stage-I	Stage-II		Stage-I	Stage-II		Stage-I	Stage-II
1	Andhra Pradesh	9	5	3	4	2	2	42	25	2	55	32	7
2	Arunachal Pradesh	27	5	0	9	1	0	0		0	36	6	0
3	Assam	0		0	3	2	0	21	4	0	24	6	0
4	Bihar	17	5	10	17	7	10	51	16	19	85	28	39
5	Chandigarh	1		1	0		0	0		0	1		1
6	Chhattisgarh	13	4	4	21	10	1	38	20	1	72	34	6
7	Dadar & Nagar Haveli	0		0	0		0	2	1	0	2	1	0
8	Daman and Diu	0		0	0		0	1		0	1		0
9	Delhi	2	1	0	0		0	0		0	2	1	0
10	Goa	0		0	2	1	1	5		1	7	1	2
11	Gujarat	63	32	17	55	29	10	74	48	0	192	109	27
12	Haryana	258	25	176	199	25	104	314	75	112	771	125	392
13	Himachal Pradesh	96	36	2	80	36	23	188	81	25	364	153	50
14	Jharkhand	1		0	17	10	4	25	12	2	43	22	6
15	Karnataka	28	12	10	19	7	7	40	20	2	87	39	19
16	Kerala	0		0	4	2	0	5	1	0	9	3	0
17	Madhya Pradesh	48	9	30	34	19	7	86	48	4	168	76	41
18	Maharashtra	41	23	4	34	23	1	65	37	1	140	83	6
19	Manipur	3	2	1	6	6	0	11	2	0	20	10	1
20	Meghalaya	1		1	5	2	0	3	2	0	9	4	1
21	Mizoram	0		0	0		0	2		0	2		0
22	Orissa	35	12	14	29	18	3	51	32	1	115	62	18
23	Punjab	182	43	101	152	42	83	300	73	124	634	158	308
24	Rajasthan	56	15	7	15	1	5	42	21	3	113	37	15
25	Sikkim	2	1	1	4	2	0	19	9	0	25	12	1
26	Tamil Nadu	2		2	5	3	1	7	5	0	14	8	3
27	Telangana	11	3	2	6	4	2	98	85	2	115	92	6
28	Tripura	3	2	1	4	1	2	10	2	0	17	5	3
29	Uttar Pradesh	68	28	1	75	63	0	148	86	0	291	177	1
30	Uttarakhand	34	18	2	247	92	28	244	77	4	525	187	34
31	West Bengal	7	3	1	1	1	0	7	2	1	15	6	2
<b>Grand Total</b>		<b>1008</b>	<b>284</b>	<b>391</b>	<b>1047</b>	<b>409</b>	<b>294</b>	<b>1899</b>	<b>784</b>	<b>304</b>	<b>3954</b>	<b>1477</b>	<b>989</b>

**Annexure-B**

**Time Lines for processing of Forest Clearance Proposals in the State Government/ Union territory administration.**

<b>Level</b>	<b>5 ha.</b>	<b>5 to 40 ha.</b>	<b>40 top 100 ha.</b>	<b>More than 100 ha.</b>
Nodal Officer	10	10	10	10
DCF				
District Collector for FRA	30	30	45	60
CF	10	10	30	30
Nodal Officer/ PCCF	10	20	25	30
State Govt.	30	30	30	30
Transit Period	20	20	20	20
<b>Total</b>	<b>110</b>	<b>120</b>	<b>150</b>	<b>180</b>

**Time Lines for processing of Forest Clearance Proposals in the Central Government.**

<b>Activity</b>	<b>5 ha.</b>	<b>5 to 40 ha.</b>	<b>40 top 100 ha.</b>	<b>More than 100 ha.</b>
Pre-inspection by MoEF/ RO to examine completeness	5	5	10	10
Site inspection by R.O.	-		-	45
FAC	-		30	30
REC	-	30	-	-
Approval by Competent Authority (CA)	20		30	30
Communication of approval of Competent Authority	5	5	5	5
Transit Period	-		-	10
<b>Total</b>	<b>30</b>	<b>40</b>	<b>75</b>	<b>120</b>